

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/7/241/AMR/2024	IA(Companies Act)/13/2024	U/Rule 11 of the NCLT Rules,2016	Sri.Veera Bhoga Vasanta Rayalu Sabbavarapu and Smt.Nirmala Sabbavarapu Vs Sunray Green Space Pvt Ltd and 8 Ors

ORDER

In the absence of Hon'ble Member Technical, matter is adjourned to  
08.07.2024.

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)